

Inquiry into rape incidents

2020. SHRI N.K. SINGH: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether the National Commission for Women (NCW) has sent its team to various States in the country to inquire into the incidents of rape;

(b) if so, the details thereof, State-wise and the recommendations, if any, made by NCW; and

(c) Government's reaction thereto?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) and (b) Yes Sir, National Commission for Women (NCW) has sent its team to Chhattisgarh, Delhi, Maharashtra, Odisha & Rajasthan to inquire into the incidents of rape. The NCW takes up the matter with the concerned authorities including State Governments. NCW also constitutes Inquiry Committees on some specific incidences of grave injustice or deprivation of women's rights including on the reported cases of alleged rape/gang rape. The recommendations of the Inquiry Committees after approval of the Commission are then forwarded to the concerned State Governments to take appropriate action and follow up in the matter.

(c) Recently, the "Criminal Law (Amendment), Act 2013" has been enacted making the punishment more stringent for offences like rape, besides recognizing various other activities like voyeurism, stalking etc. as offences and crime against women.

Child care centres

2021. DR. JANARDHAN WAGHMARE: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) the number of registered child care centres/institutions in the country, State/UT-wise;

(b) whether a number of such centres/institutions which have not been registered are operating in the country;